

Lakshadweep has sought exemption from contribution to the equity capital of NMDFC as the entire Muslim population falls under tribal category and derives benefits from the schemes of the Ministry of Tribal Affairs. The other State Governments/UT administrations have not assigned any reasons for non-contributions to the equity capital of NMDFC. Further, the States/Union Territories of Assam, Bihar, Chhattisgarh, Dadra and Nagar Haveli, Delhi, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Orissa, Puducherry, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand and West Bengal, have not contributed their full share of equity capital to NMDFC.

(c) The Ministry of Minority Affairs has addressed Governments of States/UTs regarding contribution to the equity capital of NMDFC. The matter is also raised at various meetings convened by the Ministry of Minority Affairs with the State Government/UT officials.

#### **Opening of bank accounts of students of minority community**

†3648. SHRI JAI PRAKASH: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Ministry is aware of the fact that several public sector banks are showing reluctance in opening bank accounts of the students of minority community who are getting Government scholarships;

(b) if so, whether the Ministry has communicated the Reserve Bank of India in this regard; and

(c) if so, the response of RBI thereto?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) The Ministry of Minority Affairs had received feedback regarding non-opening of 'No frills' accounts by banks in favour of students from minority communities who wish to avail of the scholarships being awarded by this Ministry through the State/UT Governments.

(b) Yes, Sir.

(c) RBI has advised all Scheduled Commercial Banks to ensure opening of 'No frills' accounts or other accounts for students from minority communities or other disadvantaged groups,

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†Original notice of the question was received in Hindi.

when they approach banks, for availing various scholarships or other benefits offered by the Government. However, while opening such accounts, Know Your Customer (KYC) norms as appropriate may be followed.

#### **Schemes for minority communities**

†3649. SHRI SHREEGOPAL VYAS: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the communities for which schemes regarding modernisation, salaries of teachers and book aid have been made and are being implemented during the last three years; and

(b) the details of such institutions, State-wise and the amount provided to them?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) The erstwhile Area Intensive and Madrassa Modernisation Programme has been revamped in the XI Five Year Plan in two distinct components named as Scheme for Providing Quality Education in Madrassas (SPQEM) with effect from November, 2008 and Scheme for Infrastructure Development in Minority Institutes (IDMI) with effect from December, 2008. During the last three years the financial assistance given to State Governments is given in the Statement.

#### **Statement**

##### *Madrassa Modernisation/SPQEM*

(Rs. in lakh)				
S.N.	State	2007-08	2008-09	2009-10
		Amount released	Amount released	Amount released
1	2	3	4	5
1	Andhra Pradesh	48.60	39.6	
2	Assam	-	360	
3	Bihar	79.92	-	
4	Orissa	104.4	108.72	561.35